

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 643/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: IFCI Factors Ltd. V/s. Prognosys E Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 433,434(1)(a)&439

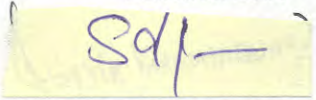
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Even on the second call after lunch break, no one has come forward to support the petition. In the interest of justice, the hearing is deferred to 24.4.2017.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(R. VARDHARAN)
MEMBER (JUDICIAL)